

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.03.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1960 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	R Mall Developers Pvt Ltd. Vs. Lemon Chilli Veg Gaurmet Foods LLP	Vishesh Kalra
2.	I.A. No. 1962 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Indian Ocean Group Pte Ltd. Vs. Neeraj Agarwal	Ritwik Saha
3.	I.A. No. 1965 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Astral Agro Ventures Vs. Mr. Vakati Balasubramanyam Reddy & Ors	Amey Hadwale
4.	I.A. No. 1989 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Vaibhav Aggarwal, Suspended Director & Share Holder of Rudra Buildwell Construction Pvt. Ltd. Vs. Priti Rawat Pandey & Ors.	A.Venayagam Balan

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Assistant Registrar